

under individual circumstances. In some cases recovered persons are restored soon after recovery whereas in other cases persons recovered have to be detained in camps for fairly long periods pending investigation and subsequent restoration or return after the Tribunal has given its award.

IMPORT OF WOOD SCREWS

461. **Mulla Abdullahai:** (a) Will the Minister of Commerce and Industry be pleased to state what amount of Import licenses were granted for the import of wood screws during the periods July—December 1951, and January—June, 1952?

(b) What quantity of wood screws did actually arrive in this country during the above two periods?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). A statement is laid on the Table of the House. [See Appendix VI, annexure No. 32.]

STEEL WIRE FOR WOOD SCREWS

462. **Mulla Abdullahai:** Will the Minister of Commerce and Industry be pleased to state the total quota of the main raw material, i.e., steel wire, necessary for the manufacture of wood screws made available to the indigenous manufacturers during 1951?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): 960 tons.

GOLD AND SILVER THREAD WORK OF HYDERABAD

464. **Shri H. G. Vaishnav:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether any encouragement is being given to the well known cottage industry of "Himru Master" of Aurangabad and "Kalabatu" i.e., gold and silver thread work of Paithan in Hyderabad State;

(b) if the answer to part (a) above be in the affirmative, what is the nature of the encouragement; and

(c) if the answer to part (a) above be in the negative, the reasons thereof?

The Minister of Commerce (Shri Karmarkar): (a) and (b). The development of cottage and small-scale industries is, in the main, the responsibility of the State Governments concerned. The Government of Hyderabad has been taking keen interest in developing "Himru" by introducing a number of new designs in the manufacture of "Himru" fabrics. They have also constituted a committee to suggest ways

and means of improving the designs and for suggesting other means of developing this industry.

The Government of India also have been encouraging this industry by obtaining the fabric in different colours for display in the Central Cottage Industries Emporium, with the result that a number of Indian and foreign visitors have not only appreciated this fabric but have also purchased it in large quantities. In foreign exhibitions in which the Government of India participated, "Himru" was exhibited.

As regards "Kalabatu" of Paithan, i.e. golden and Silver thread work, information is being collected and will be laid on the Table of the House.

(c) Does not arise.

GRANT TO MADRAS STATE FROM HAND-LOOM FUND

465. **Shri Kachiroyar:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount and date of payment of grant to the Government of Madras from the Handloom Fund of 1949 for handloom development schemes;

(b) whether the Government of Madras have applied for further grant from the Handloom Fund and if so, with what result; and

(c) the number of representatives from Madras State on the All India Handloom Board?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) (i) Rs. 2,15,700 sanctioned on the 26th December, 1950.

(ii) Rs. 1,00,000 sanctioned on the 17th August, 1951.

(b) The Government of Madras have submitted fresh schemes which will be placed before the All India Handloom Board.

(c) The constitution of the All-India Handloom Board is not intended to provide representations on the basis of States. It happens that at this moment there are three non-official members from the Madras State besides two officials.

RENT FOR GOVERNMENT QUARTERS

466. **Shri S. C. Samanta:** (a) Will the Minister of Works, Housing and Supply be pleased to state the dates on which the standard rents of Government quarters at New Delhi were revised during the last three years and the causes which led to such revisions?

(b) Is it a fact that the latest revisions have increased the standard rents of certain types of clerks' quarters by more than 200 per cent.?